

REGISTERED No. P. 390

# THE ORISSA GAZETTE

## EXTRAORDINARY

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No. 31

CUTTACK, FRIDAY, NOVEMBER 24, 1944

### DEPARTMENT OF SUPPLY AND TRANSPORT NOTIFICATIONS

The 24th November 1944

**No. 20975-S.T.**—In exercise of the powers conferred by clause (b) of sub-rule (2) of rule 81 of the Defence of India Rules, the Governor of Orissa is pleased to direct that the sale prices of rice and paddy payable to producers or merchants in the district of Koraput shall, in respect of the areas specified in column 1 of the Schedules I and II hereto annexed, be as specified in columns 2 and 3 thereof for the period 1st December 1944 to 31st October 1945.

#### SCHEDULE I

1 Areas	2 Price per standard maund of rice		3 Price per standard maund of paddy	
	Common	Fine	Common	Fine
	Rs. a. p.	Rs. a. p.	Rs. a. p.	Rs. a. p.
1. Jeypore ..	6 6 0	6 14 0	3 10 0	3 15 0
2. Nowrangapur ..	5 14 0	6 6 0	3 5 0	3 10 0
3. Kotpad ..	5 14 0	6 6 0	3 5 0	3 10 0
4. Rayaghada ..	7 11 6	8 2 6	4 4 0	4 8 3
5. Gunupur ..	6 15 0	7 5 0	4 4 0	4 8 3
6. Gudari ..	6 7 0	6 13 0	3 12 0	4 0 3

#### SCHEDULE II

1 Areas	2 Price per standard maund of rice		3 Price per standard maund of paddy	
	Common	Fine	Common	Fine
	Rs. a. p.	Rs. a. p.	Rs. a. p.	Rs. a. p.
1. Beyond a radius of 3 miles from Jeypore.	6 2 0	6 10 0	3 6 0	3 11 0
2. Beyond a radius of 3 miles from Nowrangapur.	5 10 0	6 2 0	3 1 0	3 6 0
3. Beyond a radius of 3 miles from Kotpad.	5 10 0	6 2 0	3 1 0	3 6 0
4. Beyond a radius of 3 miles from Rayaghada.	7 5 0	7 12 6	3 14 0	4 2 3
5. Beyond a radius of 3 miles from Gunupur.	6 10 0	7 0 0	3 15 0	4 3 3
6. Beyond a radius of 3 miles from Gudari.	6 5 0	6 11 0	3 10 0	3 14 3

The 24th November 1944

**No. 21030-S.T.**—In exercise of the powers conferred by clause (b) of sub-rule (2) of rule 81 of the Defence of India Rules, the Governor of Orissa is pleased to fix the price of rice and paddy payable to the producer for the period from the 1st December 1944 to the 31st October 1945 in the Ganjam Agency Tracts and in the Khondmals in the Province of Orissa as specified in the Schedule to this notification and to direct that no producer shall sell and no one shall buy from a producer rice or paddy at prices higher or lower than those fixed in the said Schedule.

2. In exercise of the powers conferred by clause (c) of the abovementioned sub-rule, the Governor of Orissa further directs that for the rice and paddy delivered at the depots or godowns of the Government Purchasing Agents, the producer shall be paid 3 annas per maund of rice or paddy delivered in lieu of transport charges.

3. Notification No. 20268-S.T., dated the 14th November 1944, will cease to have effect from the 1st December 1944.

SCHEDULE

Area	Price per standard maund of rice payable to producers		Price per standard maund of paddy payable to producers	
	Common	Fine	Common	Fine
	Rs. a. p.	Rs. a. p.	Rs. a. p.	Rs. a. p.
Ganjam Agency Tracts and the Khondmals.	6 10 0	7 4 0	4 0 0	4 7 0

By order of the Governor

C. S. JHA

Secretary to Government